

C. A. T. Bench, JAIPUR

Date of Order	Orders TA No.747/86
10.9.93	<p>Mr. B. M. Singh - Brief Holder of Mr. J. K. Kaushik counsel for the applicant.</p> <p>None present on behalf of the respondents.</p> <p>The learned counsel for the applicant has invited our attention to the written statement in which it has been mentioned that the respondents are not reverting the applicant. In the light of the submissions made by the learned counsel for the applicant, we are of the view that the T.A. has become infructuous and dismissed accordingly.</p> <p><i>O.P.Sharma</i> (O.P.Sharma) Member (A)</p> <p><i>D.L.Mehta</i> (D.L.Mehta) Vice Chairman.</p> <p><i>Recd</i> <i>DS</i> <i>17/9/93</i></p> <p><i>Copy sent to the up and (M. Bhanu) on 17-9-93</i></p> <p><i>Date 21-9-93</i></p>